

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 103
Company Appeal-212(ND)2022
Ivn P-5/2022

IN THE MATTER OF:

M/s. Three C Infratech Pvt. Ltd.

... **Applicant/Petitioner**

Versus

ROC

...

Respondent

Under Section: 252 (1) of Comp. Act.

Order delivered on 12.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Abhay Kaushik, Adv. Himani Babbar

For the IP : Mr. Gaurav Mitra, Mr. Sonam Sharma, Ms. Riddhi Jain, Ms. Lavanya Pathak, Advocates

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ivn P-5/2022: As prayed by the Ld. Counsel appearing for the Appellant, the hearing is deferred to 08.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)